

AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether it has been alleged recently that Governments of Uttar Pradesh and Haryana and the Delhi Municipal Corporation have stopped giving advertisements to certain news papers on political grounds;

(b) if so, whether the allegations are true; and

(c) whether the Centre has issued any guidelines to the States and local bodies for proper distributions of advertisements to newspapers ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) and (b). State Governments and Union Territory Administration are free to decide their own policy in regard to release of advertisements to newspapers.

(c) The criteria recommended by the Enquiry Committee on Small Newspapers for selection of advertisement media were commended to all State Governments and Union Territory Administrations in November, 1966. Attention in this connection is invited to the statement laid on the Table of the Lok Sabha, on 26th June 1967, in reply to Starred Question No. 726, on the action taken by the Ministry of Information and Broadcasting *inter alia* in respect of Recommendation No. 126 of the Committee.

Unsatisfactory Progress in Land Reforms

*102. SHRI JAGESHWAR YADAV :
SHRI D. AMAT :
SHRI HEM BARUA :
SHRI VASUDEVAN NAIR :
SHRI RAMAVATAR SHASTRI:

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that no satisfactory progress has been made in regard to the implementation of land Reforms in the country ;

(b) if so, the reasons thereof ; and

(c) the steps being taken to speed up the implementation of land reforms ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) and (b). Considerable progress has been made in regard to the implementation of land reforms. There have, however, been defects in legislation and shortcomings in implementation in a number of States.

The progress of land reforms has been reviewed from time to time. In November, 1969, a Conference of the Chief Ministers was convened to review the progress of the Land reforms and impress upon them the urgency of implementation of land reforms. Recommendations of the Chief Ministers Conference were laid on the Table of the House.

(c) It has been decided to reconstitute the Central Committee for land reforms under the Chairmanship of the Prime Minister to keep a constant watch on the progress of land reforms in each State and to assist them in formulating proposals, enacting suitable legislation and expeditiously implementing land reforms. Similar high powered committees have been recommended to be set up at State level.

Wider Coverage by A.I.R. of P.M.'s Meeting at Chandni Chowk, Delhi in June, 1970

*103. SHRI KANWAR LAL GUPTA :
SHRI BANSH NARAIN SINGH :
SHRI HARDAYAL DEVGUN :
SHRI J. B. SINGH :
SHRI ONKAR SINGH :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether it is a fact that All India Radio covered the public meeting of the Prime Minister held in Chandni Chowk, Delhi in June, 1970 much more widely in its news bulletins than the much largely attended Public meeting addressed by Shri A. B. Vajpayee at Ram Lila Ground, Delhi and Shri Morarji Desai and others at